

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.04.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 154 of 2021	Sanjay Gupta Vs. Amit Jain Resolution Professional of Neesa Leisure Ltd & Ors.	Garvit Khandelwal	Niharika Sharma Amit Jain-RP
2.	Comp. App. (AT) (Ins) No. 288 of 2021	New Okhla Industrial Development Authority Vs. Nilesh Sharma, Resolution Professional & Anr.	Sourav Roy	
3.	Comp. App. (AT) (Ins) No. 289 of 2021	Shailja Nagar Vs. Canara Bank & Anr.	Videh Vaish	
4.	Comp. App. (AT) (Ins) No. 290 of 2021	Vatsal Thakkar Vs. Transport Corporation of India Ltd.	Rajdeep Lahiri	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 173 of 2021	Venugopal Dhoot & Anr. Vs. Pravin R. Navandar & Ors.	Amir Arsiwala	Aditya V. Singh
6.	Comp. App. (AT) (Ins) No. 192 of 2021	Indiabulls Asset Reconstruction Company Ltd. Vs. Pawan Kapoor	Sumesh Dhawan	Ranjana Roy
7.	Comp. App. (AT) (Ins) No. 198-199 of 2021	Niraj Jha Vs. Enkay (India) Rubber Co. Pvt. Ltd. & Anr.	Harish Katyal	

8.	Comp. App. (AT) No. 128 of 2019	Regal Machine Tools Pvt. Ltd. & Ors. Vs. Kaushy Lal & Ors.	Mani Bhushan Sinha	Naman Joshi- (R1, R4) Chirag Jain-R5
9.	Comp. App (AT) (Ins) No. 909 of 2020	Anil kaneria & Ors. Vs. Vineeta Maheshwari RP of Kaneria Granito Ltd.	Abhishek Garg	

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**